



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

RBI/2025-26/50
DOR.STR.REC.29/21.06.008/2025-26

June 09, 2025

All Scheduled Commercial Banks
(including Small Finance Banks)
(excluding Local Area Banks, Payments Banks and Regional Rural Banks)

Dear Sir/ Madam,

Basel III Capital Regulations - External Credit Assessment Institution (ECAI)

Please refer to paragraph 6.1.2 of the [Master Circular No. DOR.CAP.REC.2/21.06.201/2025-26 dated April 1, 2025](#) on **Basel III Capital Regulations**, wherein the list of domestic credit rating agencies accredited for the purpose of risk weighting banks' claims for capital adequacy purposes has been prescribed.

2. A reference is also invited to the [circular DOR.STR.REC.26/21.06.008/2024-25 dated July 10, 2024](#) in terms of which, banks were permitted to use the ratings of Brickwork Ratings India Private Limited (BRIPL) for risk weighting their claims for capital adequacy purposes subject to the restrictions/limits specified therein.

3. On a review, it has been decided to remove the restrictions/ limits placed on the use of ratings of BRIPL by the banks.

4. All other provisions regarding external credit ratings stipulated in the Master Circular *ibid* remain unchanged.

Yours faithfully,

(Vaibhav Chaturvedi)
Chief General Manager